COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 756 OF 2018

Dated: 4th May, 2018

In the matter of

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

Laurel Apparels				Appellant(s)
Versus Karnataka Electricity Regulatory Commission & Ors.			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Senthil Jagadeesan		
Counsel for the Respondent(s)	:	Mr. Balaji Srinivasan Ms. Pratiksha Mishra for R-2	& 3	

<u>ORDER</u>

The learned counsel for the appellant prays for two weeks to re-list the matter. His submission is placed on record.

List this matter on <u>18-5-2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member